

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1536(KB)2019
IA(I.B.C)/1112(KB)2023, IA(I.B.C)/1870(KB)2023,
IA(I.B.C)/640(KB)2023, IA(I.B.C)/1074(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

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| IN THE MATTER OF | PHOENIX ARC PRIVATE LIMITED VS ARAMBAGH HATCHERIES LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Uttiyo Mallick, Adv] For the Applicant in IA No. 1074/KB/2022,

Mr. Risav Banerjee, Adv.] For the Respondents in IA No. 1112/KB/20223
Mr. Uttiyo Mallick, Adv.
Mr. Rajarshi Banejee, Adv.

Mr. Shaunak Mitra, Adv] For Resolution Professional
Mr. Amandeep Singh, Adv.
Mr. Sagar Chaurasia, Adv.
Ms. Nitu Singh, CS, For RP
Mr. Pinaki Sircar, RP in person

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time the matters could not be taken up for hearing.
3. Post this matter on **28.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

PH